

major ports during the Third Plan period will remain unutilized; and

(b) if so, the reasons therefor?

The Minister of Transport (Shri Raj Bahadur): A statement is laid on the Table of the Sabha. [*Placed in Library. See No. LT-3568/64.*]

Working of Fair Price Shops

*412. **Shri Eswara Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the team under the leadership of Professor V. M. Dandekar for reviewing the working of Fair Price Shops for foodgrains, the pricing of the grains sold through these shops and for Examining the general impact of the sale of food-grains through fair price shops on the food-grains market has since submitted its report; and

(b) if not, when the report is likely to be submitted?

The Minister for Food and Agriculture (Shri C. Subramaniam): (a) Not yet, Sir.

(b) Early in 1965.

Fare Meters for Scooter-Rickshaws in Delhi

*413. **Shri Y. S. Chaudhary:** Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 2333 on the 21st April, 1964 and state:

(a) whether the fitment of fare meters on scooter-rickshaws in Delhi has been made compulsory; and

(b) if not, the reasons therefor?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). The State Transport Authority, Delhi have decided that fresh permits would be granted only in respect of such new auto-rickshaws as are fitted with an approved fare meter. Since, however, these meters are not available in sufficient numbers, the enforcement of the above decision has been postponed by that Authority.

Subsequently, M/s International Instruments Limited, Bangalore, have offered a fare meter costing about Rs. 250 and this is now being tested in the National Physical Laboratory, New Delhi. The question of compulsory fitment of fare meters on auto-rickshaws will be taken up by the State Transport Authority, Delhi, on receipt of a report from that Laboratory.

Co-operative Marketing Societies

*414. **Shri Dharmalingam:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether the State Governments have been asked to initiate measures to forge a link between Co-operative marketing societies and consumers' co-operatives; and

(b) if so, the reaction of the State Governments thereto?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) and (b). The State Governments have been asked to initiate the following measures:

1. Co-operative marketing societies should initiate immediate action to assess the requirements of food-grains of wholesale consumer stores and arrange for their bulk purchases on mutually agreed terms.

2. Local consumer co-operatives should be encouraged to effect their purchases of foodgrains through marketing societies.

3. Co-ordination between the State Marketing Societies and State Federation of wholesale co-operative stores should be provided through mutual representation on the Board of Directors of these organisations.

4. A joint co-ordination committee at the state level might be set up consisting of representatives of the Cooperation Department and the two apex organisations namely the State Co-operative Marketing Society and